

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6082 OF 2001

GHANSHYAM G. KHANCHANDANI

Appellant (s)

VERSUS

MOHANDAS C.GURDASANI

Respondent(s)

(With prayer for interim relief)

WITH Civil Appeal NO. 6083 of 2001

Date: 20/11/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE P. SATHASIVAM

For Appellant(s)

In-Person

For Respondent(s)
in both the appeals

Mr. Uday U. Lalit, Sr. Adv. (NP)
Mr. Sanjay V. Kharde, Adv.
Ms. Chandan Ramamurthi, Adv.

UPON hearing counsel the Court made the following
ORDER

In Civil Appeal No. 6083, the appellant, who appears in person, states that the sole respondent has died on 28.9.2007 and seeks four weeks' time to bring the L.Rs. of deceased respondent on record.

Time, as prayed for, is granted. Since the appellant appears in person, let these matter come up on 22nd January, 2008.

(Ajay Kr. Jain)
Court Master

(Vijay Dhawan)
Court Master